

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00546/2019

DATED THIS THE 30TH DAY OF OCTOBER, 2019

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI C.V. SANKAR, MEMBER (A)

Sri A.G. Sudheendra, 58 years,
S/o Late Sri A.R. Gopal Krishna Rao,
Assistant Personnel Officer,
Rare Materials Project (RMP),
Mysusu: 571 130
Presently working at
BARC Facility Centre
Kalpakkam: 603 102,
Kanchipuram District, Tamil Nadu
With permanent residence at
No. 501, Shubham Deewan's Apartments,
Deewan's Road, Laxmipuram,
Mysuru: 570 004
..... Applicant
(By Advocate Shri P.A. Kulkarni)

Vs.

1. Union of India

To be represented by its Secretary,
Department of Atomic Energy,
Anushakti Bhawan,
C.S.M. Marg, Mumbai: 400 001

2. Joint Secretary,

Administration and Accounts,
(Cadre Control Authority)
Department of Atomic Energy,
Anushakti Bhawan,
C.S.M. Marg, Mumbai: 400 001

3. Sri Kamlesh K. Rambadia,

Assistant Personnel Officer,
BARC, Mumbai: 400 001

4. Sri J.L.N. Chary,

Assistant Personnel Officer,
BARC, Mumbai: 400 001

5. Sri K.V. Madhava Das

Assistant Personnel Officer,
BARC, Mumbai: 400 001

6. Sri Paresh Nath Mahadani,

Assistant Personnel Officer,
BARC, Mumbai: 400 001

7. Smt. Ully Laxmi Devi,
Assistant Personnel Officer,
BARC, Mumbai: 400 001

8. Sri Anirban Bhattacharya,
Assistant Personnel Officer,
BARC, Mumbai: 400 001

9. Smt. Sajitha S. Nair,
Assistant Personnel Officer,
BARC, Mumbai: 400 001

10. Sri P.T. Mani,
Assistant Personnel Officer,
BARC, Mumbai: 400 001
....Respondents

(By Shri M.V. Rao, Counsel for Respondents No. 1 and 2)

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J))

In view of the order passed in OA No. 170/00471/2019, this OA has become infructuous.

2. The OA is disposed off accordingly. No order as to costs.

(C.V. SANKAR)

(DR.K.B.SURESH)

MEMBER (A)

MEMBER (J)

/ksk/

Annexures referred to by the applicant in OA No. 170/00546/2019

Annexure A1: Copy of the application dated 25.03.2010

Annexure A2: Copy of the order dated 03.05.2012

Annexure A3: Copy of the Recruitment Rules, 1988 as amended by Amendment Rules 1996.

Annexure A4: Copy of the OM dated 31.03.2008

Annexure A5: Copy of the select list notified on 12.06.2017

Annexure A6: Copy of the promotion and posting order dated 30.01.2018

Annexure A7: Copy of the applicant's representation dated 27.02.2018

Annexure A8: Copy of the further representation dated 01.03.2018

Annexure A9: Copy of the order dated 26.03.2018

Annexure A10: Copy of the next select list notified on 29.05.2018

Annexure A11: Copy of the representation dated 24.12.2018 with forwarding letter dated 27.12.2018

Annexure A12: Copy of the select list dated 07.03.2019

Annexure A13: Copy of the notification dated 31.01.2019

Annexure A14: Copy of the DOPT OM dated 12.12.1988

Annexure A15: Copy of the representation dated 20.03.2019

Annexure A16: Copy of the department's order dated 05.04.2019

Annexure A17: Copy of the Hon'ble Apex Court judgment in the case of Prakash Versus UOI and others reported in 1984 (Supp) SCC 687

Annexures referred in reply statement

Annexure R1: Copy of the extract of Government of India (Allocation of Business Rules, 1961.

Annexure R2: Copy of the notification dated 01.09.1958

Annexure R3: Copy of the Recruitment Rules for the post of Administrative Officer-III notification dated 04.08.1988

Annexure R4: Copy of the DAE OM dated 24.11.2009

Annexure R5: Copy of the DOPT OM dated 11.11.2010

Annexure R6: Copy of the representation dated 07.02.2018

Annexure R7: Copy of the transfer policy issued by the department dated 24.05.2018

Annexure R8: Copy of the DOPT OM dated 08.05.2017

Annexure R9: Copy of the select panel for AO-III dated 29.05.2018

Annexure R10: Copy of the select panel for AO-III dated 07.03.2019

Annexure R11: Copy of the Amendment to AO-III Recruitment Rules dated 14.08.1996

Annexure R12: Copy of the Amendment to AO-III Recruitment Rules dated 17.01.2011

Annexure R13: Copy of the department's reply dated 13.02.2018

Annexure R14: Copy of the Hon'ble Supreme Court judgment in State of Bihar Vs. Secretariat Assistant S.E. Union dated 08.11.1993

Annexure R15: Copy of the DOPT OM dated 08.02.2002

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